

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NOS.7181-7317 OF 2021

STATE OF UTTARAKHAND & ORS. ETC. APPELLANT(S)

VERSUS

RASPAL SINGH AND ORS. ETC. RESPONDENT(S)

WITH

CIVIL APPEAL NO. 4916 OF 2022

O R D E R

1. Heard learned counsel for the parties.
2. We are not inclined to interfere with the impugned judgment(s) and order(s) passed by the High Court of Uttarakhand at Nainital.
3. The appeals are, accordingly, dismissed.
4. Pending application(s) also stand disposed of.

....., J.
(VIKRAM NATH)

....., J.
(PRASANNA B. VARALE)

NEW DELHI;
OCTOBER 15, 2024.

ITEM NO.64

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2388/2019

(Arising out of impugned final judgment and order dated 12-11-2018 in WP No. 116/2018 passed by the High Court Of Uttarakhand at Nainital)

THE STATE OF UTTARAKHAND & ORS.

Petitioner(s)

VERSUS

KUNDAN SINGH & ORS.

Respondent(s)

(IA No. 97892/2020 - APPLICATION FOR TAGGING/DETAGGING, IA No. 71923/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 110482/2024 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 73503/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 115476/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 127748/2023 - EXEMPTION FROM FILING O.T., IA No. 207017/2023 - EXEMPTION FROM FILING O.T., IA No. 73501/2020 - EXEMPTION FROM FILING O.T., IA No. 5817/2023 - EXEMPTION FROM FILING O.T., IA No. 129056/2024 - EXEMPTION FROM FILING O.T., IA No. 71927/2020 - EXEMPTION FROM FILING O.T., IA No. 110485/2024 - EXEMPTION FROM FILING O.T., IA No. 18529/2019 - EXEMPTION FROM FILING O.T., IA No. 115475/2021 - EXEMPTION FROM FILING O.T., IA No. 186173/2023 - EXEMPTION FROM FILING O.T., IA No. 35476/2024 - EXEMPTION FROM FILING O.T., IA No. 136729/2023 - INTERVENTION APPLICATION, IA No. 182897/2024 - INTERVENTION APPLICATION, IA No. 198836/2023 - INTERVENTION APPLICATION, IA No. 129055/2024 - INTERVENTION APPLICATION, IA No. 127743/2023 - INTERVENTION/IMPLEADMENT, IA No. 205141/2023 - INTERVENTION/IMPLEADMENT, IA No. 202409/2022 - INTERVENTION/IMPLEADMENT, IA No. 194585/2023 - INTERVENTION/IMPLEADMENT, IA No. 73498/2020 - MODIFICATION, IA No. 35475/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 207016/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 115474/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 186172/2023 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

WITH

SLP(C) No. 19760/2019 (X)

(IA No. 117661/2019 - EXEMPTION FROM FILING O.T., IA No. 117660/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 117659/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 2051/2021 (X)

(IA No. 108786/2021 - APPLICATION FOR TAGGING/DETAGGING, IA No. 74647/2021 - CONDONATION OF DELAY IN FILING, IA No. 74649/2021 -

EXEMPTION FROM FILING O.T. AND IA No. 74648/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 2796/2021 (X)

(IA No. 23608/2021 - CONDONATION OF DELAY IN FILING, IA No. 23611/2021 - EXEMPTION FROM FILING O.T., IA No. 23609/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14191-14193/2021 (X)

(IA No. 22054/2021 - EXEMPTION FROM FILING O.T., IA No. 22050/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 2908/2021 (X)

(IA No. 24584/2021 - CONDONATION OF DELAY IN FILING, IA No. 24586/2021 - EXEMPTION FROM FILING O.T. AND IA No. 24585/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 3378/2021 (X)

(IA No. 26940/2021 - CONDONATION OF DELAY IN FILING, IA No. 26944/2021 - EXEMPTION FROM FILING O.T. AND IA No. 26942/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 3486/2021 (X)

(IA No. 33663/2021 - CONDONATION OF DELAY IN FILING, IA No. 33667/2021 - EXEMPTION FROM FILING O.T. AND IA No. 33665/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 3627/2021 (X)

(IA No. 43795/2021 - CONDONATION OF DELAY IN FILING, IA No. 43799/2021 - EXEMPTION FROM FILING O.T. AND IA No. 43797/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 563/2021 (X)

(IA No. 111103/2024 - EXEMPTION FROM FILING O.T., IA No. 130679/2021 - EXEMPTION FROM FILING O.T., IA No. 62789/2021 - EXEMPTION FROM FILING O.T., IA No. 111102/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION AND IA No. 62788/2021 - STAY APPLICATION)

W.P.(C) No. 662/2021 (X)

(IA No. 69364/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 69363/2021 - EXEMPTION FROM FILING O.T. AND IA No. 82872/2021 - GRANT OF INTERIM RELIEF)

SLP(C) No. 19770/2019 (X)

(IA No. 115356/2019 - EXEMPTION FROM FILING O.T., IA No. 116140/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 98683/2020 - STAY APPLICATION)

SLP(C) No. 20594/2019 (X)

(IA No. 125413/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 123183/2019 - EXEMPTION FROM FILING O.T., IA No. 123182/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/

ANNEXURES AND IA No. 125410/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 14187-14189/2021 (X)

(IA No. 21462/2021 - EXEMPTION FROM FILING O.T. AND IA No. 21465/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14180-14182/2021 (X)

(IA No. 22450/2021 - EXEMPTION FROM FILING O.T. AND IA No. 22449/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 2909/2021 (X)

(IA No. 81716/2021 - APPLICATION FOR TAGGING/DETAGGING, IA No. 20105/2021 - CONDONATION OF DELAY IN FILING, IA No. 20107/2021 - EXEMPTION FROM FILING O.T. AND IA No. 20108/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14186/2021 (X)

(IA No. 25431/2021 - EXEMPTION FROM FILING O.T., IA No. 25430/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 3725/2021 (X)

(IA No. 22837/2021 - CONDONATION OF DELAY IN FILING, IA No. 22842/2021 - EXEMPTION FROM FILING O.T. AND IA No. 22840/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14197/2021 (X)

(IA No. 24280/2021 - EXEMPTION FROM FILING O.T. AND IA No. 24278/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 3753/2021 (X)

(IA No. 23734/2021 - CONDONATION OF DELAY IN FILING, IA No. 23739/2021 - EXEMPTION FROM FILING O.T. AND IA No. 23737/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 3758/2021 (X)

(IA No. 23656/2021 - CONDONATION OF DELAY IN FILING, IA No. 23661/2021 - EXEMPTION FROM FILING O.T. AND IA No. 23658/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14176/2021 (X)

(IA No. 25120/2021 - EXEMPTION FROM FILING O.T. AND IA No. 25117/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 2860/2021 (X)

(IA No. 38774/2021 - CONDONATION OF DELAY IN FILING, IA No. 38775/2021 - EXEMPTION FROM FILING O.T. AND IA No. 38773/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14240-14257/2021 (X)

(IA No. 83483/2021 - EXEMPTION FROM FILING O.T. AND IA No. 83482/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 2914/2021 (X)

(IA No. 72024/2021 - CONDONATION OF DELAY IN FILING, IA No. 72026/2021 - EXEMPTION FROM FILING O.T. AND IA No. 72025/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14432/2021 (X)

(IA No. 89432/2021 - EXEMPTION FROM FILING O.T. AND IA No. 89429/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14234/2021 (X)

(IA No. 83428/2021 - EXEMPTION FROM FILING O.T. AND IA No. 83427/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14258-14269/2021 (X)

(IA No. 89766/2021 - EXEMPTION FROM FILING O.T. AND IA No. 89765/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14270-14271/2021 (X)

(IA No. 86888/2021 - EXEMPTION FROM FILING O.T. AND IA No. 86887/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14195/2021 (X)

(IA No. 85459/2021 - EXEMPTION FROM FILING O.T. AND IA No. 85458/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14166-14171/2021 (X)

(IA No. 87996/2021 - EXEMPTION FROM FILING O.T. AND IA No. 87994/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14238/2021 (X)

(IA No. 83422/2021 - EXEMPTION FROM FILING O.T. AND IA No. 83421/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 7181-7317/2021 (X)

(IA No. 52906/2023 - APPLICATION FOR SUBSTITUTION, IA No. 52929/2023 - APPLICATION FOR SUBSTITUTION, IA No. 52918/2023 - APPLICATION FOR SUBSTITUTION, IA No. 52898/2023 - APPLICATION FOR SUBSTITUTION, IA No. 52926/2023 - APPLICATION FOR SUBSTITUTION, IA No. 52911/2023 - APPLICATION FOR SUBSTITUTION, IA No. 52921/2023 - APPLICATION FOR SUBSTITUTION, IA No. 206492/2023 - APPROPRIATE

ORDERS/DIRECTIONS, IA No. 52930/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 52919/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 52899/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 52927/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 52913/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 52923/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 52907/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 137558/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED, JUDGMENT, IA No. 52920/2023 - EXEMPTION FROM FILING O.T., IA No. 52900/2023 - EXEMPTION FROM FILING O.T., IA No. 52928/2023 - EXEMPTION FROM FILING O.T., IA No. 52914/2023 - EXEMPTION FROM FILING O.T., IA No. 137560/2021 - EXEMPTION FROM FILING O.T., IA No. 52924/2023 - EXEMPTION FROM FILING O.T., IA No. 52908/2023 - EXEMPTION FROM FILING O.T., IA No. 52931/2023 - EXEMPTION FROM FILING O.T., IA No. 137557/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES, IA No. 62011/2023 - SETTING ASIDE AN ABATEMENT, IA No. 62010/2023 - SETTING ASIDE AN ABATEMENT, IA No. 62009/2023 - SETTING ASIDE AN ABATEMENT, IA No. 62008/2023 - SETTING ASIDE AN ABATEMENT, IA No. 62007/2023 - SETTING ASIDE AN ABATEMENT, IA No. 62006/2023 - SETTING ASIDE AN ABATEMENT, IA No. 62005/2023 - SETTING ASIDE AN ABATEMENT)

Diary No(s). 20966/2021 (X)

(IA No. 115834/2021 - CONDONATION OF DELAY IN FILING, IA No. 115840/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 115835/2021 - EXEMPTION FROM FILING O.T.)

C.A. No. 4916/2022 (X)

(FOR ADMISSION and I.R. and IA No.92289/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.92290/2022-EXEMPTION FROM FILING O.T.)

SLP(C) No. 12025/2019 (X)

(IA No. 60539/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 12028/2019 (X)

(IA No. 62318/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 12029/2019 (X)

(IA No. 61541/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 12033/2019 (X)

(IA No. 62658/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14198-14199/2021 (X)

(IA No. 84628/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 2795/2021 (X)
 (IA No. 74117/2021 - CONDONATION OF DELAY IN FILING AND IA No. 74114/2021 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 2901/2021 (X)
 (IA No. 74035/2021 - CONDONATION OF DELAY IN FILING AND IA No. 74037/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14237/2021 (X)
 (IA No. 118656/2021 - APPLICATION FOR SUBSTITUTION, IA No. 124132/2021 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. AND IA No. 83682/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14235-14236/2021 (X)
 (IA No. 83547/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14183/2021 (X)
 (IA No. 79271/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14239/2021 (X)
 (IA No. 82806/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14184-14185/2021 (X)
 (IA No. 83425/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14160/2021 (X)
 (IA No. 118630/2021 - APPLICATION FOR SUBSTITUTION, IA No. 24233/2021 - EXEMPTION FROM FILING O.T. AND IA No. 24232/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14232-14233/2021 (X)
 (IA No. 83621/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 344/2023 (X)
 (IA No. 52758/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 118111/2023 - EXEMPTION FROM FILING O.T., IA No. 118109/2023 - STAY APPLICATION)

SLP(C) No. 4485/2019 (X)

SLP(C) No. 4486/2019 (X)

SLP(C) No. 4488/2019 (X)

SLP(C) No. 10092-10093/2019 (X)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 57340/2019 AND IA No. 57340/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 12024/2019 (X)
 (IA No. 60606/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 12030/2019 (X)
 (IA No. 61466/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 12032/2019 (X)
 (IA No. 61387/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 12034/2019 (X)
 (IA No. 65270/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 10565/2019 (X)

SLP(C) No. 12037/2019 (X)
 (IA No. 67739/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 67736/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 12040/2019 (X)
 (IA No. 63959/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 63956/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 30099/2018 (X)

SLP(C) No. 4484/2019 (X)

SLP(C) No. 4487/2019 (X)

SLP(C) No. 7962/2019 (X)

SLP(C) No. 11996/2019 (X)
 (IA No. 60530/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 12022/2019 (X)
 (IA No. 62224/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14451/2019 (X)
 (IA No. 78980/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14452/2019 (X)
 (IA No. 79830/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14450/2019 (X)
 (IA No. 74692/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14454/2019 (X)
 (IA No. 76140/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 12035/2019 (X)
 (IA No. 69654/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES AND IA No. 69656/2019 - PERMISSION TO
 FILE LENGTHY LIST OF DATES)

SLP(C) No. 12411/2019 (X)
 (IA No. 70464/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 12041/2019 (X)
 (IA No. 67320/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES AND IA No. 67319/2019 - PERMISSION TO
 FILE LENGTHY LIST OF DATES)

SLP(C) No. 12412/2019 (X)
 (IA No. 71851/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 12413/2019 (X)
 (IA No. 73283/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14453/2019 (X)
 (IA No. 75893/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 12414/2019 (X)
 (IA No. 72595/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 12415/2019 (X)
 (IA No. 73788/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 12416/2019 (X)
 (IA No. 71870/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 12038/2019 (X)
 (IA No. 69604/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES AND IA No. 69605/2019 - PERMISSION TO
 FILE LENGTHY LIST OF DATES)

SLP(C) No. 12417/2019 (X)
 (IA No. 71857/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14455/2019 (X)
 (IA No. 75597/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 12418/2019 (X)
 (IA No. 70081/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 70076/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

SLP(C) No. 12042/2019 (X)
 (IA No. 70271/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 70270/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

SLP(C) No. 17247/2019 (X)

SLP(C) No. 17248/2019 (X)
 (IA No. 25980/2021 - APPLICATION FOR TAGGING/DETAGGING)

Diary No(s). 2863/2021 (X)
 (IA No. 46896/2021 - CONDONATION OF DELAY IN FILING AND IA No. 46897/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 19761/2019 (X)
 (IA No. 119278/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 119281/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 15-10-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
 HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Mr. Dinesh Dwivedi, Sr. Adv.
 Dr. Abhishek Atrey, AOR
 Mr. Ashutosh Kumar Sharma, Adv.
 Ms. Ambika Atrey, Adv.
 Ms. Jyoti Verma, Adv.

Mr. Gaurav Bhatia, Sr. Adv.
 Mr. Jatinder Kumar Sethi, D.A.G.
 Mr. Akshat Kumar, AOR
 Mr. Utkarsh Jaiswal, Adv.
 Mr. Ahsutosh Sharma, Adv.
 Ms. Anubha Dhulia, Adv.
 Mr. Utkarsh Jaiswal, Adv.

Mr. Ashutosh Sharma, Adv.

Mr. Rajesh Pathak, Adv.

Mr. Ishank Gupta, Adv.

Mr. Sumit Kumar, AOR

Mr. Atul Sharma, AOR

Mr. Rahul Pratap, AOR

Mr. K.K. Joshi, Adv.

Mr. Kailash Pandey, Adv.

Mr. Towseef Ahmad Dar, AOR

Mr. J.K.Sethi, D.A.G.

Ms. Vanshaja Shukla, AOR

Ms. Anubha Dhulia, Adv.

Mr. Shivpati B. Pandey, Adv.

Mr. Anupam Pandey, Adv.

Mr. K. S. Rana, AOR

For Respondent(s)

Mr. Devadutt Kamat Sr. Adv.

Mr. J.M. Sharma Sr. Adv.

Mr. Sanpreet Singh Ajmani, AOR

Mr. Amit Kumar, Adv.

Mr. Sanyam Thareya, Adv.

Mr. P. K. Dey, Sr. Adv.

Mr. K. K. Joshi, Adv.

Mr. Kailash Pandey, Adv.

Ms. Shilpi Dey Auditya, Adv.

Ms. Shehla Chaudhary, Adv.

Mr. Md. Anas Chaudhary, Adv.

Mr. Mohd. Sharyab Ali, Adv.

Mr. Ansar Ahmad Chaudhary, AOR

Mr. S.R. Singh, Sr. Adv.

Mr. Ankur Yadav, AOR

Mr. Abhimanyu Roy, Adv.

Ms. Vanshika Mittal, Adv.

Mrs. Shirin Khajuria, Sr. Adv.

Ms. Bhavana Duhoon, AOR

Ms. Swati Tiwari, Adv.

Mr. Anshul Syal, Adv.

Ms. Vanshaja Shukla, AOR

Mr. Abhishek Atrey, AOR

Mr. Ankur Yadav, AOR

Mr. Sumit Kumar, AOR

Mr. Ram Naresh Yadav, AOR

Mr. Nikhil Jain, AOR

Ms. Divya Jain, Adv.

Ms. Maheen Khan, Adv.

Mr. Gagan Kumar, Adv.

Mr. Sanjay Kumar Dubey, AOR

Mr. Rakesh Kumar Tewari, Adv.

Mr. Ujjwal Kumar Dubey, Adv.

Mr. Jainendra Kumar, Adv.

Mr. Devendra Kumar Shukla, AOR

Mr. Rahul Kumar, Adv.

Mr. Arun Kumar Sharma, Adv.

Ms. Vandana Sharma, Adv.

Mr. Varun Sharma, Adv.

Mr. Vikas, Adv.

Mr. T. N. Singh, AOR

Mr. Pramod Dayal, AOR

Ms. Manju Jetley, AOR

Mr. Vinay Garg, AOR

Ms. Neetu Rawat, Adv.

Mr. Upendra Mishra, Adv.

Mr. Arijeet Singh, Adv.

Mr. Ajit Singh Pundir, AOR

Mr. Karan Sharma, AOR

Mr. Rohit Kaliyar, Adv.

Mr. Harshit Kumar, Adv.

Mr. Adarsh Upadhyay, AOR

Mr. Divyesh Pratap Singh, Adv.

Mrs. Pooja Kabra, Adv.

Mr. Amit Singh, Adv.

Ms. Pallavi Kumari, Adv.

Mr. Shashank Pachauri, Adv.

Mr. Shuchi Singh, AOR

Mr. Vivek Kumar Pandey, Adv.

Mr. Krishna Kant Dubey, Adv.

Mr. Devendra Kumar Mishra, Adv.

Mr. Rahul Pratap, AOR

Mr. Mukesh Kr. Verma, Adv.
Ms. Priyanka, Adv.
Mr. Ayush Tomar, Adv.
Ms. Jagrati Singh, AOR

Mr. Ajit Sharma, AOR

Mr. Vinod Fulara, Adv.
Ms. Suriti, Adv.
Ms. Deepika Kumari, Adv.
Mr. Umakant Mishra, Adv.
Ms. Mridula Ray Bharadwaj, AOR

Mr. Manish Raghav, AOR

Mr. Varun Mishra, AOR

Mr. Vinod Fulara, Adv.
Ms. Suriti, Adv.
Ms. Deepika Kumari, Adv.
Mr. Umakant Mishra, Adv.
Ms. Mridula Ray Bharadwaj, AOR

Mr. Jugul Kishor Gupta, AOR
Ms. Babila.k.k, Adv.
Mr. Dilip Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

C.A.Nos. 7181-7317/2021, 4916/2022, SLP(C) Nos. 30099/2018, 2388/2019, 19760/2019, 19770/2019, 20594/2019, 12025/2019, 12028/2019, 12029/2019, 12033/2019, 4485/2019, 4486/2019, 4488/2019, 10092-10093/2019, 12024/2019, 12030/2019, 12032/2019, 12034/2019, 10565/2019, 12037/2019, 12040/2019, 4484/2019, 4487/2019, 7962/2019, 11996/2019, 12022/2019, 14451/2019, 14452/2019, 14450/2019, 14454/2019, 12035/2019, 12411/2019, 12041/2019, 12412/2019, 12413/2019, 14453/2019, 12414/2019, 12415/2019, 12416/2019, 12038/2019, 12417/2019, 14455/2019, 12418/2019, 12042/2019, 17247/2019, 17248/2019, 19761/2019, 14191-14193/2021, 14187-14189/2021, 14180-14182/2021, 14186/2021, 14197/2021, 14176/2021, 14240-14257/2021, 14432/2021, 14234/2021, 14258-14269/2021, 14270-14271/2021, 14195/2021, 14166-14171/2021, 14238/2021, 14198-14199/2021, 14237/2021, 14235-14236/2021, 14183/2021, 14239/2021, 14184-14185/2021, 14160/2021, 14232-14233/2021, Diary Nos. 2051/2021, 2796/2021, 2908/2021, 3378/2021, 3486/2021, 3627/2021, 2909/2021, 3725/2021, 3753/2021,

3758/2021, 2860/2021, 2914/2021, 2795/2021, 2901/2021 and 2863/2021

Permission to file special leave petition(s) is granted.

Application(s) for substitution are allowed subject to all just exceptions after condoning the delay and setting aside the abatement.

Delay condoned.

We are not inclined to interfere with the impugned judgment(s) and order(s) passed by the High Court. The Appeals are Special Leave Petitions are, accordingly, dismissed.

Pending applications, including applications for impleadment and intervention, shall stand disposed of.

W.P.(C) Nos. 563/2021, 662/2021, W.P.(C) No.344/2023 and Diary No.20966/2021

List these matters after four weeks.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER

(Signed order in C.A.Nos. 7181-7317/2021 and C.A.No.4916/2022 is placed on the file.)